

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Insolvency)No. 85-86 of 2020

In the matter of :

Excel Engineering &Ors.

.....Appellants

Vs.

VivekMurlidharDabhade

...Respondent

Present:

Appellant: Mr. Abhijeet Sinha, Mr. G Aniruth, Mr. R.K. Ruhil, Mr. sumitBishnoi Advocates

Respondent: Mr. Ramji Srinivasan Senior Advocate with Mr. Mahesh Agarwal, Mr.ArshitAnand, Mr. DivyangChandiramani,Mr. Rishub Kapoor, Mr. Shikhar Singh Advocates for R-2.

ORDER

24.02.2020 On request by both the parties the matter is adjourned to
20th March,2020.

(Justice Venugopal M.)
Member(Judicial)

(V.P.Singh)
Member(Technical)

(ShreeshaMerla)
Member(Technical)

sr/nn